

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
STARRED QUESTION NO.272
ANSWERED ON 20/03/2023

Fake Universities

***272. SHRI BHOLANATH (B.P. SAROJ):**
SHRI BHAGIRATH CHOUDHARY:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Government has taken note that many fake/non-recognized/self-recognised institutes/Universities are running in the country;
- (b) if so, the details thereof, State/UT-wise including Rajasthan and Uttar Pradesh; and
- (c) the action taken or proposed to be taken by the Government against the operators of such Universities and the time by which these Universities are likely to be closed completely?

ANSWER

MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *272 FOR 20/03/2023 ASKED BY HON'BLE MEMBERS OF PARLIAMENT SHRI BHOLANATH (B.P. SAROJ) AND SHRI BHAGIRATH CHOUDHARY REGARDING FAKE UNIVERSITIES

(a) & (b): Based on the complaints received from the students, parents, general public and also through electronic print media, the University Grants Commission (UGC), a statutory body under Ministry of Education publishes the names of fake universities. The State/UT wise details of fake universities are available on UGC's website <https://www.ugc.gov.in/page/Fake-Universities.aspx>. As per this list, 4 institutes in Uttar Pradesh have been identified as fake universities. No institute in Rajasthan is mentioned in this list.

(c): Maintenance of Law and order is a subject matter of respective State Government. To take action as per law in the instant matter, as and when any instance of fake University comes to the notice of the UGC, it writes letters to Chief Secretaries and Education Secretaries of respective State/UT Government to take action against fake universities/institutes located in their jurisdiction. In addition, UGC also issues Public Notices about the list of fake universities/institutes in National Hindi and English Newspapers, from time to time, issues Show Cause Notices/Warning Notices to the unauthorized institutes awarding invalid degrees when any self-styled institution is found/noticed functioning in violation of the UGC Act, 1956 and publishes the list of fake universities in its website.
